

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

STARRED QUESTION NO:78
ANSWERED ON:04.08.2011
REVIVAL OF PSUs
Pal Shri Jagdambika

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the number of cases in which Board for Reconstruction of Public Sector Enterprises (BRPSE) has recommended unlocking of surplus assets including land as a part of revival of the Public Sector Undertakings (PSUs);
- (b) whether BRPSE has quantified the amount to be realized from such unlocking of assets in each case of revival;
- (c) if so, the details thereof;
- (d) whether unlocking of surplus land has been opposed by the State Governments and the employees;
- (e) if so, whether the revival plans of the PSUs could not materialize due to such opposition; and
- (f) the steps being taken by the Government to overcome the situation?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRIPRAFULPATEL)

(a) to (f): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.78 asked by Shri Jagdambika Pa) on `Revival of PSUs` for reply on 04.8.2011

a): Board for Reconstruction of Public Sector Enterprises (BRPSE) has recommended unlocking of surplus assets in case of 16 Central Public Sector Enterprises (CPSEs) to part finance for their revival.

(b) & (c): BRPSE has not quantified the amount to be realized from unlocking of assets. The identification and quantification of the amount to be realized from the assets is done by the concerned CPSE depending upon the availability of surplus assets and requirement of funds for revival. However, BRPSE recommended, based on the proposals, for unlocking of surplus assets. The details of amount recommended to be raised out of sale/disposal of assets for infusion of funds in CPSEs for their revival is annexed.

(d) to (f): No, Unlocking of surplus land has not been opposed by the State Governments and the employees. However, in some cases, State Government permission for disposal of land is awaited. The concerned administrative ministries / departments of the CPSEs prepare proposals for revival of sick companies after due consultations with all the stake holders.